

DIVISION BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/44(KB)2024
IN
C.A.(CAA)/224(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	G.L. & SONS (M & P) PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearance (via video conferencing/physically)

Mr. Sandip Kumar Kejriwal, CS

ORDER

1. Learned Counsel for the Petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List this matter **on 24.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**